

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 263 OF 2016 &  
IA NO. 549 OF 2016**

**Dated: 16<sup>th</sup> August, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. I. J. Kapoor, Technical Member**

**In the matter of:**

**Gujarat Urja Vikas Nigam Ltd.**

**...Appellant(s)**

**Vs.**

**Gujarat Electricity Regulatory Commission &  
Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Ranjitha Ramachandran  
Mr. Pulkit Agrwal

Counsel for the Respondent(s) : Mr. C.K. Rai  
Mr. Sachin Dubey for R-1  
  
Mr. Sanjay Sen, Sr. Adv.  
Mr. Ashish Jha for R-2

**ORDER**

Heard the learned counsel appearing for the Appellant.

List the matter on **26.09.2018.**

**(I.J. Kapoor)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*mk/tpd*